

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C).....CC No(s).
20166/2015

13

(Arising out of impugned final judgment and order dated 16/07/20
in LPA No. 378/2013 passed by the High Court Of Patna)

GITA KUMARI Petitioner(s)

VERSUS

STATE OF BIHAR AND ORS. Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

Date : 12/02/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Arvind Kumar,Adv.
Ms. Sandhya Tiwary,Adv.
Dr. Kailash Chand,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The special leave petition is dismissed on the ground of
delay alone.

[O.P. SHARMA]
AR-cum-PS

[INDU BALA KAPUR]
COURT MASTER

Signature Not Verified

Digitally signed by Mahabir Singh
Date: 2016.02.12 16:47:25 IST
Reason: DSC of Mr. Mahabir
Singh,Court Master is being used
by Mr. Om Parkash Sharma, AR-
CUM-PS for uploading the
proceedings of Court No.5 dated
12.2.2016.